## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO. 1688 TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2025

## **COST-BENEFIT ANALYSIS**

†1688. SHRI LUMBARAM CHOUDHARY:

SHRI RADHESHYAM RATHIYA:

SMT. VIJAYLAKSHMI DEVI:

SHRI DINESHBHAI MAKWANA:

SMT. KAMLESH JANGDE:

SHRI NALIN SOREN:

SHRI JUGAL KISHORE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has conducted a cost-benefit analysis between the Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) and the pre-pandemic subsidized PDS model particularly regarding Dumka in Jharkhand and Jammu and Kashmir;
- (b) if so, the key findings thereof;
- (c) if not, whether the Government proposes to get any such study conducting to formulate future food security policies; and
- (d) the number of complaints received regarding irregularities in food distribution in Bihar and Chhattisgarh despite the adoption of the PDS model along with the steps taken by the Government to address the said complaints?

## ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): No such analysis has been conducted by the Department of Food and Public Distribution, Government of India. However, in order to strengthen the monitoring of NFSA implementation and to provide a more in-depth, incisive and comprehensive empirical evidence on regular basis, the Department of Food and Public Distribution has engaged an agency for conducting the concurrent evaluation of the implementation of NFSA, 2013 during 2025-26, 2026-27 and 2027-28.

(d): Targeted Public Distribution System (TPDS) under National Food Security Act (NFSA), 2013 is operated under the joint responsibility of the Central and the State/ Union Territory (UT) Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India (FCI). The operational responsibilities for allocation of foodgrains within the States/ UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under TPDS, issuance of license to Fair Price Shop dealers, supervision over and monitoring of functioning of FPSs etc. rest with the concerned State/ UT Governments.

Helpline number 1967/1800-State series number is operational in all the States/ UTs for contacting and redressal of the complaints in Public Distribution System and filing any type of complaints by the intended beneficiaries. As and when complaints are received in this Department from any source, they are sent to State/ UT Governments concerned for inquiry and appropriate action. In the year 2024, 1720 complaints relating to 'Bihar' State and 69 complaints relating to 'Chhattisgarh' State were received in this Department. These complaints were sent to the State Government(s) for inquiry and appropriate action.

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